

SCHEDULE I

(See sections 12 and 38)

NOTICE OF MARRIAGE

To

a Minister [*or Registrar*] of

I hereby give you notice that a marriage is intended to be had, within three calendar months from the date hereof, between me and the other party herein named and described (that is to say):—

| Names                | Condition        | Rank or profession | Age                 | Dwelling place              | Length of residence       | Church, chapel or place of worship in which the marriage is to be solemnized | District in which the other party resides, when the parties dwell in different districts |
|----------------------|------------------|--------------------|---------------------|-----------------------------|---------------------------|--|--|
| <i>James Smith.</i>  | <i>Widower.</i>  | <i>Carpenter.</i>  | <i>of full age.</i> | <i>16, Clive Street.</i>    | <i>23 days.</i>           | <i>Free church of Scotland Church,<br/>Calcutta.</i>                         |  |
| <i>Martha Green.</i> | <i>Spinster.</i> | <i>...</i>         | <i>Minor.</i>       | <i>20, Hastings Street.</i> | <i>More than a month.</i> |  |  |

Witness my hand, this

day of

*seventy-two*

(Signed) JAMES SMITH.

[The *italics* in this schedule are to be filled up, as the case may be, and the blank division thereof is only to be filled up when one of the parties lives in another district.]